

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5th DECEMBER, 2022, 10:30 A.M.

TP No. 111/CTB/2019, (TCP No. 117/MB/2013)

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Ishwarddas Rasiwasia@ Agarawal & Ors. -Vs- Akashya Ispat Udyog Pvt. Ltd. & Ors.
Under Section	397-398

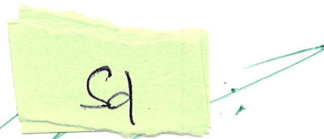
For Petitioner (s) :

For Respondent (s)

For Respondents No. 2,7,8 & 10
 Mr. Saroj Kumar Ray, PCS
 Mr. Shaswat Kumar Rout, Adv

ORDER

Ld. Counsel on both sides present. Due to paucity of time, matter adjourned to 16.01.2023.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)